

(b) to (d) Do not arise in view of reply to part (a) above.

(e) and (f) On receipt of a proposal to convert Rajiv Gandhi National Institute of Youth Development into Rajiv Gandhi Central University/National Institute of Youth and Sports, so as to broaden the mandate of the Institution to include sporting activities, which are an important aspect of development of youth, Government has constituted a Committee to examine the feasibility of the said proposal.

Enrolment rate in higher education

†2724. SHRI RAM JETHMALANI:
SHRI RAVI SHANKAR PRASAD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has fixed a target of providing higher education facilities to make it available to 30 per cent children of the country by 2020;

(b) if so, the facts in this regard;

(c) whether any time-bound plan has been formulated to achieve this target; and

(d) if so, the details of the plan and the percentage of children who would be getting higher education under the plan in the country by March, 2014?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) The Eleventh Plan envisages a target of Gross Enrolment Ratio (GER) of Higher Education of 15% to be achieved by the end of Eleventh Plan (2011-12) and a target of 21% to be achieved by the end of Twelfth Plan (2016-17). Increase in GER of this magnitude would require investment to be attracted from various sources. National University of Educational Planning and Administration (NUEPA) has prepared a Concept Note for enhancing GER in higher education to 30% by 2020 which involves an investment of Rs. 5,09,441 crore.

Deregulation of Central educational institutions

†2725. SHRI MOTILAL VORA:
SHRI SATYAVRAT CHATURVEDI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has constituted an expert committee to deregulate Central educational institutions like IITs and IIMs and to give them autonomy;

(b) if so, the names of members of this committee and the time by when it will give its report;

(c) the number of IITs, IIMs and Central Universities under Central Government; and

(d) whether Government would make any arrangement to the effect that poor meritorious students are able to study in the IITs, IIMs and Central Universities after their deregulation?

†Original notice of the question was received in Hindi.